NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 129(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: Sh. Sameer Mehan & ors

Vs.

M/s. Fusion Electronics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION			SIGNATURE
	ANKUR	KHANDELWAL.	ADU.	FOR	PETITI	ONERS

FOR RESPONDENT 2,3 3 4 4 VARBHAN SPANAR MUA Adw

Order

One last opportunity is granted to the parties to conclude the settlement talks and place the necessary documents on record, if any.

List again on 03.11.2016.

MARNIN

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

16.9.2016 (P.K. SUD)